

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**ORIGINAL APPLICATION NO.74 of 2022 (SZ)**

T.Rathnasamy,  
s/o.Thayandasamy,  
No.530/2A1B, Myvadi Village - II,  
Krishnapuram post,  
Madathukulam Taluk,  
Tiruppur District.

...Applicant

Versus

1. The District Collector,  
Tiruppur District,  
Tiruppur and 8 others.

...Respondents

**PHOTOS FILED BY 7<sup>th</sup> RESPONDENT**

Pertinent to the directions issued by the Hon'ble National Green Tribunal, the 7<sup>th</sup> Respondent along with M/S.Harivarsha Blue Metals, M/S.Kathir Blue Metals have laid down the approach road from the National Highway to their unit.

**APPROACH ROAD FOR THE 7<sup>TH</sup> RESPONDENT UNIT**

**AT THE TIME OF LAYING DOWN THE ROADS**









**AFTER LAYING ROADS (AT PRESENT)**







**APPROACH ROAD CONNECTING TO THE MAIN ROAD**



DATED AT CHENNAI ON THIS THE 17th DAY OF DECEMBER, 2024

*M. Senthil Kumaran*

COUNSEL FOR 7<sup>TH</sup> RESPONDENT

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PICTURES FILED ON BEHALF OF 7<sup>TH</sup>  
RESPONDENT

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M/s.SENTHIL KUMARAN

**COUNSEL FOR 7<sup>th</sup> RESPONDENT**